

(c) the total number out of them who are tribal christians ; and

(d) the total number of employees who are Indian christians ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The information is being collected and will be laid on the Table of the House as soon as it is available.

Public Undertakings

9677. SHRI GADILINGANA GOWD :
SHRI R. K. AMIN :
SHRI J. MOHAMED IMAM :

Will the Minister of FINANCE be pleased to state :

(a) whether the public sector undertakings are considering measures for the absorption of surplus staff in their enterprises ;

(b) if so, the details of total number of surplus staff in the public sector undertakings and how the staff is proposed to be absorbed and the financial implications thereto ; and

(c) whether his Ministry has been consulted in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The Ministry of Finance has undertaken a survey of the extent of surplus staff existing in the Central Government Public Enterprises. According to the information furnished by 67 enterprises, the total number of surplus staff, as on 30-9-1967, was of the order of 13,636. Reports are awaited from 14 more enterprises and taking these into account, the total may be roughly of the order of 15,000.

Some of these enterprises have also reported that action is being taken to absorb surplus staff in new projects and expansion schemes. The Administrative Reforms Commission has also made certain recommendations for dealing with the problem of surplus staff. These recommendations are under consideration of Government.

Representation of Residents of Rajendra Nagar, Delhi

9678. SHRI HARDAYAL DEVGUN :
Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the residents of Rajendra Nagar Colony, Delhi recently submitted a representation regarding their difficulties and a deputation of residents also met him ;

(b) if so, the details of the representation ; and

(c) the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes.

(b) The main complaint is against action being taken for mis-use of their residential premises by two authorities separately, viz, damages being charged by the Land and Development Office for violating the terms of the lease and compounding fee being charged by the Municipal Corporation of Delhi for violation of municipal bye-laws.

(c) The matter is under examination.

Annual Plan Outlay for 1968-69

9679. SHRI K. P. SINGH DEO :
SHRI HARDAYAL DEVGUN :

Will the Minister of FINANCE be pleased to state :

(a) whether the Planning Commission has finalised the annual plan outlay for 1968-69 ;

(b) if so, the allocations made for Orissa State during the plan period ; and

(c) the projects for which the allocations have been made in the annual plan outlay for 1968-69 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) and (c). Do not arise.

Special Multipurpose Tribal Blocks

9680. SHRI K. P. SINGH DEO :
Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the number of special multipurpose